

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-71/2004/11655 /A**

From :- Smti. Jayashree Bora  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,

Shri Syed Imdadur Rahman,  
District & Sessions Judge,  
Hailakandi.

Dated Guwahati, the 13<sup>th</sup> December, 2024.

Sub:- **Civil vacation.**

Ref:- JHD/I/2024/10/4600 dated 04.12.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **permission to avail civil vacation along w.e.f. 22.12.2024 to 31.12.2024, along with station leave permission, with the official vehicle, at own cost, from the morning of 22.12.2024 till the morning of 02.01.2025**, has been granted. The learned Addl.District & Sessions Judge, Hailakandi and in his absence, the next senior most Judicial Officer available at the station would remain in-charge of your Court and Office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-71/2004/11656-11657 /A, dated , 13-12-24**

Copy to:

1. The Principal Accountant General (A&E), Beltola, Guwahati for information.
2. The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**